

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 18
TO BE ANSWERED ON 21ST JUNE, 2019**

SCAM IN KALAWATI SARAN HOSPITAL

18. SHRI RAHUL RAMESH SHEWALE:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to refer to Unstarred Question No. 748 dated 14.12.2018 and state:

(a) whether the Directorate General of Health Services (DGHS), Department of Health and Family Welfare has taken appropriate decisions on the report submitted by the three Members Enquiry Committee constituted by the Lady Harding Medical College, Delhi to unearth scam in Kalawati Saran Children's Hospital, Delhi;

(b) if so, the details of decisions/action taken in this regard; and

(c) if not, the reasons therefor along with the time by which DGHS is likely to take decisions on the said report?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): The report of the three member Inquiry Committee constituted by Lady Hardinge Medical College and Associated Hospitals to enquire into the alleged scam regarding non reflection of Extra Ordinary Leaves (EOLs) of certain employees was examined in the Directorate General of Health Services (Dte.GHS) and certain discrepancies were noticed therein.

(b) & (c): Certain clarifications have accordingly been sought from the Hospital. Final decision will be taken on receipt of clarification from Hospital.

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